191

relations with that country. Even though the person was not an Indian citizen but a South African citizen of Indian origin, the Government India is deeply distressed over such tragedies which clearly reflect the racial and inhuman policies of the Pretoreia regime which the Government of India has repeatedly abhorred and condemned in international and national forums.

Change in the pattern of Medical **Education**

PRASAD 525. SHRI SUKHDEO VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Indian Medical Association has urged the Government of India to change the pattern of medical education so as to lay importance on Indian system of health exercise;
 - (b) if so, the details thereof;
- (c) whether it is also demanded that each State should have one exclusive Medical College under supervision of Medical Council India; and
- (d) if so, the details of demand and reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI **JAGDAMBI** PRASAD YADAV): (a) No.

- (b) Does not arise.
- (c) However all the Medical Colleges are under the supervision of the Medical Council of India through Universities.
 - (d) Does not arise.

Pending Passport Applications

526. SHRI ISHWAR CHAUDHRY:

SHRI PADMACHARAN SAMANTSINHERA:

SHRI RAM KANWAR BERWA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of **applications** pending for passports at the end of October, 1977 and steps taken to clear those applications:
- (b) number of applications received during the last three years and the number of passports issued, monthwise during that period; and
- (c) what new measures have been adopted by Government to simplify the procedure to improve the working of the Regional Passport Offices?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) At the end of October, 1977, 3,21,76 applications for passports were pending in the Regional Passport Offices. Of these, 79,192 were pending for want of additional information/ documentation/photographs from the applicants. Government have sanctioned 375 posts of Lower Division Clerks, distributed in the nine Regional Passport Offices specifically for clearing the arrears in these offices. posals for additional posts at all levels to cope with the increased volume of work in the Passport Offices is under consideration of Government.

(b) The number of applications received and the number of passports issued during the last three years is as follows:

Year			No. of applications received	No. of passporrs issued
1975	•	•	4,72,324	4,25,437
1976			7,02,840	5, 73,527
1977	•	•	11,50,370	9 ,06,6 01

As regards monthwise break-up, a statement will be laid down on the Table of the House.

(c) The Regional Passport Officers, Conference, which was held recently in Delhi, has suggested a number of measures to simplify and rationalise work procedures. These measures are under active consideration of Government.

भारतीय मिजनों पर माक्रमण

- 527. श्री ईश्वर चौधरी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :
- (क) उन देशों के नाम क्या हैं जहां तथाकथित भ्रानन्द मागियों ने गत भ्रन्य महीनों में भारतीय राजनयिक मिशनों के कर्मचारियों पर घातक ग्राक्रमण किये;
- (ख) क्या किसी देश की सरकार ने वहां दोषियों को पकड़ा है ; ग्रीर
- (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

विदेश मंत्री (श्री ग्रटल बिहारी वाजपेयी): (क) सौभाग्य से, पिछले 3-4 महीनों में ग्रानन्द मार्ग के ग्रनुयायियों द्वारा भारतीय राजनियक मिशनों के कर्मचारियों पर कोई भी घातक प्रहार नहीं किया गया। फिर भी ग्रास्त, 1977 से फरवरी, 1978 के बीच कैनवरा, लन्दन, वाशिगटन ग्रौर मनीला स्थित हमारे मिशनों के कर्मवारी छुरेबाजी की घटनाग्रों का शिकार हुए हैं।

- (ख) भ्रास्ट्रेलिया, लन्दन श्रीर मनीला में छुरेबाजी की घटनाश्रों में सम्मिलित श्रिभयुक्तों को गिरफ्तार कर लिया गया है।
- (ग) (i) भ्रास्ट्रेलिया के राष्ट्रिक, विलियम डफ को भारत का हाई कमीशन, कैनबरा 3615 LS—7.

के सैनिक सहचारी, कर्नल इकबाल सिंह को छुरा घोंपने से सम्बद्ध घटना के मामले में हिरासत में ले लिया गया था।

- (ii) म्रायरलैण्ड के राष्ट्रिक श्री एन्थोनी नियाल तथा म्रन्य दो विदेशी, म्रियन शा म्रीर सूशान वारिंग को भारत का हाई कमीशन, लन्दन के म्रापूर्ति खंड में सहायक श्री ए० एस० म्रहलूवालिया को छुरा घोंपने के संबंध में हिरासत में ले लिया है। वे न्यायिक हिरासत में हैं। स्काटलेंड याड द्वारा म्रागे जांच-पड़ताल की जा रही है।
- (iii) संयुक्त राज्य के राष्ट्रिक स्टीफन माइकल डायर मीर विक्टोरिया शेपड को मौके पर ही गिरफ्तार कर लिया गया था |मीर इस मामले की मनीला में जांच की जा रही है।

Location of new units of Indian Telephone Industries Limited

528. SHRI L. L. KAPOOR: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government have taken any decision regarding the location of the new units of Indian Telephone Industries Limited;
- (b) if so, the details thereof and if not the reasons for the delay; and
- (c) whether setting up of these units involves any agreement with any foreign party or company in which foreigners hold interest and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHR NARHARI PRASAD SUKHDEO SAI): (a) to (c). The question regarding the location of the new units of Indian Telephone Industries Limited is under consideration. The details of the proposed new units will be finalised in the near future.